

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Agartala	875	474	1349
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	836	646	1482
3	Smt. Jhuma Dutta Chowdhury, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	106	321	427
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	566	595	1161
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	440	373	813
6	Sri Debashish Kar Special Judge (CBI) Court, Agartala.	0	42	42
7	Sri Uttam Hrishu Das, Judge, Family Court, Agartala	523	395	918
8	Sri Amrendra Kumar Singh Addl.Judge, Family Court, Agartala.	512	444	956
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	754	0	754
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	993	0	993
11	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	348	1581	1929
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	178	1590	1768
13	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	230	668	898
14	Sri Kaushik Bhattacharjee, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	142	919	1061
15	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	50	7229	7279
16	Sri Rajib Chakma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	22	827	849
17	Smt. Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	37	878	915
18	Smt. Nishta Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1086	1114
19	Sri Amlan Mukherjee, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	49	1016	1065
20	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6),	33	831	864
21	Sri Abhijit Deb, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	14	621	635
22	Sri Albert Debbarma, Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	43	479	522
Total		6779	21015	27794
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5687	19076	24763
2	Mohanpur	57	1100	1157
Total		5744	20176	25920
2	Family Court, Agartala	523	395	918
3	Addl. Judge, Family Court, Agartala	512	444	956
Total		1035	839	1874
Grand Total		6779	21015	27794

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ravi Dahiya, District and Sessions Judge, Udaipur	296	268	564
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	184	194	378
3	Smt. Mou Banerjee, Judge, Family Court, Udaipur	171	186	357
4	Sri Saikat Das, Civil Judge (Senior Division), Udaipur	414	0	414
5	Sri Sarbajeet Choudhury, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	145	436	581
6	Sri Samuel Molsom, Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	31	545	576
7	Sri Saurabh Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	10	504	514
8	Smt. Ritu Basu, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	11	492	503
9	Smt. Purabi Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	7	394	401
10	Sri Saptarshee Misra, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	501	504
Total		1272	3520	4792
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	1091	2439	3530
2	Amarpur	10	895	905
Total		1101	3334	4435
3	Family Court, Udaipur	171	186	357
Grand Total		1272	3520	4792

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	172	93	265
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	119	82	201
3	Sri Anshuman Chowdhury Judge, Family Court, Belonia	170	84	254
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	123	0	123
5	Sri Amarjit Dey, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	82	2072	2154
6	Smt. Shreya Pal, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	170	1826	1996
7	Sri Sudipta Chatterjee, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	50	1694	1744
8	Sri Ashit Debnath Addl.District & Sessions Judge, Sabroom	139	65	204
9	Sri Sushobhan Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	812	825
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	58	466	524
Total		1096	7194	8290
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	716	5767	6483
2	Sabroom	210	1343	1553
Total		926	7110	8036
3	Family Court, Belonia	170	84	254
Grand Total		1096	7194	8290

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	168	235	403
2	Additional District and Sessions Judge, Kailashahar (FTSC) (Vacant), Charge remains with Sri Prakash Kumar , District & Sessions Judge, Kailashahar	26	57	83
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	197	446	643
4	Smt. Surabhi Shekhar, Civil Judge (Senior Division), Kailashahar	380	0	380
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	102	444	546
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	178	451	629
7	Smt. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	62	535	597
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	71	534	605
Total		1184	2702	3886
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	987	2256	3243
Total		987	2256	3243
2	Family Court , Kailashahar	197	446	643
Grand Total		1184	2702	3886

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Dharmanagar	360	365	725
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	246	305	551
3	Sri Hrishikesh Chakrabarti Judge, Family Court, Dharmanagar	183	130	313
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	343	0	343
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	170	564	734
6	Smt. Sushmita Das, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	200	1500	1700
7	Smti. Baishali Chowdhury JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	1546	1614
8	Sri Thamas Lal Ditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	300	302
9	Ali Haydar Khan Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	142	150
Total		1580	4852	6432
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1387	4280	5667
2	Kanchanpur	10	442	452
Total		1397	4722	6119
3	Family Court, Dharmanagar	183	130	313
Grand Total		1580	4852	6432

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	209	655	864
2	Sri Rajib Bhattacharjee, Judge, Family Court, Sonamura	56	64	120
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	208	0	208
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	72	561	633
5	Sri Sayantan Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	29	572	601
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	24	533	557
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	241	350	591
8	Smt. Debjani Majumder, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	31	903	934
9	Sri Subham Banerjee Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	95	1292	1387
Total		965	4930	5895
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	542	2321	2863
2	Bishalgarh	367	2545	2912
Total		909	4866	5775
3	Family Court , Sonamura	56	64	120
Grand Total		965	4930	5895

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Manabendra Debbarma, District and Sessions Judge, Khowai,	103	209	312
2	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge, Khowai	75	211	286
3	Sri Ramdas Chottopadhyay, Judge, Family Court, Khowai	77	61	138
4	Smt. Dorothy Jamatia, Civil Judge (Senior Division), Khowai	167	0	167
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	59	633	692
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	34	980	1014
7	Smt. Debanjana Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	17	959	976
Total		532	3053	3585
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	455	2992	3447
Total		455	2992	3447
2	Judge, Family Court, Khowai	77	61	138
Grand Total		532	3053	3585

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Court- wise pendency of Cases as on 30.09.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Ambassa	84	75	159
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	44	130	174
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Arindam Paul , District Judge, Dhalai District, Ambassa	37	15	52
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	82	0	82
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	36	409	445
6	Sri Sayan Chakraborty, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	8	400	408
7	Sri Sunil Kumar Singh Additional District & Sessions Judge, Kamalpur	125	115	240
8	Sri Jogodottam Chatterjee, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	24	628	652
9	Smt. Srijita Jana, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	68	743	811
10	Sri Gaurav Kumar Shahi SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	20	527	547
11	Farhad Islam, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	19	625	644
12	Sri Sumir Bag, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	106	106
13	Dr. N R Rakesh Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	119	124
Total		552	3892	4444
Station-wise pendency of Cases as on 30.09.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	254	1014	1268
2	Kamalpur	217	1486	1703
3	Longtharai Valley	39	1152	1191
4	Gonda Twisa	5	225	230
Total		515	3877	4392
5	Family Court, Ambassa	37	15	52
Grand Total		552	3892	4444

District-wise pendency of Civil and Criminal Cases as on 30.09.2026				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6779	21015	27794
2	Gomati District, Udaipur	1272	3520	4792
3	South Tripura District, Belonia	1096	7194	8290
4	Unakoti Judicial District, Kailashahar	1184	2702	3886
5	North Tripura District, Dharmanagar	1580	4852	6432
6	Sepahijala District, Sonamura	965	4930	5895
7	Khowai District, Khowai	532	3053	3585
8	Dhalai District, Ambassa	552	3892	4444
Total		13960	51158	65118